

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. A. A. NANDGAONKAR  
COURT 30 SESSIONS JUDGE  
Special Criminal Cause List Dated 21-09-2020**

Sr.no.	Case no.	Name of parties	Next date	stage
1	Ex.17 in SC 1331/19	State of Maharashtra - Mankhurd Police Station Vs Nasir Hussen Mukhtar Hussien Ansari and Ors. 04		
2	MA 1081/2020	Sameer Ankush Naik @ Lahu - Applicant. Vs State - Vakola Police Station - Respondent.		
3	ABA 1032/2020	Kishan Chand Singh Piwal and Ors. 5 Vs The State of Maharashtra Through BKC Police Station		
4	ABA 637/2020	Hitesh Ramanbhai Patel - Applicant Vs The State of Maharashtra - Respondent		

